

IN THE NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH

COURT – IV

34

CP/57(MB)2021

CORAM:

MS. ANU JAGMOHAN SINGH  
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI  
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **28.03.2024**

NAME OF THE PARTIES: Zandu Foundation For Healthcare  
Vs  
Ministry Of Corporate Affairs

SECTION: 14(1) OF THE COMPANIES ACT, 2013

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**ORDER**

1. No representation from the side of Petitioner present. Mr. Atishay Jain, Ld. Counsel for the Respondent present.
2. List this for hearing on **06.06.2024**.

Sd/-  
**ANU JAGMOHAN SINGH**  
**Member (Technical)**

Sd/-  
**KISHORE VEMULAPALLI**  
**Member (Judicial)**